

- farmers in anticipation of further increase in procurement price.
- (iii) Unrestricted inter-State movement of wheat.
- (iv) Purchase of wheat by private traders in a big way.
- (v) Flow of greater quantity of wheat from surplus areas to deficit areas due to removal of octroi points as well as reduction of check points by the State Government, which facilitated the traders to move wheat to the areas where prices were ruling higher.

STATEMENT

Showing Quantities of Wheat procured by Food Corporation of India and State Agencies in Uttar Pradesh in the Current Rabi Marketing season 1991-92 (as on 26-7-91) and in the Corresponding period in Rabi marketing season 1990-91

(In '000 tonnes)

<i>Procuring agencies</i>	<i>Quantity of wheat procured (1990-91) (As on 26-7-90)</i>	<i>Quantity of wheat procured (1991-92) (As on 26-7-91)</i>
Food Corporation of India	120	6
State Government	354	85
Pradesh Coop. Federation	620	137
State Food Corporation	147	29
Agro-Industries	218	62
Upbhokta Sahakari Sangh	142	49
Mandali Vikas Nigam	Neg.	..
TOTAL	1601	368

Neg.: Below 500 tonnes.

[English]

Essential Commodities released for Public distribution in Madhya Pradesh

186. SHRI DIGVIJAYA SINGH:
SHRI VISHWESWAR BHAGAT:

Will the PRIME MINISTER be pleased to state:

(a) the quantity of wheat, rice, sugar and edible oil and other essential items released for distribution through Public Distribution System in Madhya Pradesh for the period from January 1, 1990 to April 1, 1991 and how much of each was lifted by Government of Madhya Pradesh; and

(b) the quantity allotted to Madhya Pradesh for the year 1991-92?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) Total allocation of rice, wheat, levy sugar, edible oil and kerosene to Madhya Pradesh for PDS, and their oftakes by the State Government, for the period from January, 1990 to March, 1991 are as follows:—

(in tonnes)

<i>Commodity</i>	<i>Allocation</i>	<i>Off-take</i>
Rice	353000	230400
Wheat	500000	366800
Imported Edible oil	42500	23859
Kerosene	481000	479421

383001 tonnes of levy sugar (inclusive of festival quota) was allotted during the period and lifting was practically 100%.

(b) The allocations for the period April, 1991 to July, 1991 are as under:—

(in tonnes)

<i>Commodity</i>	<i>Allocation</i>
Rice	84000
Wheat	180000
Levy sugar	100124
Kerosene	122543
Imported edible oil	Nil

[Translation]

Complaints regarding quantity and quality of Rice purchased by Food Corporation of India

1187. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of FOOD be pleased to state:

(a) whether complaints have been received regarding quality and quantity of the rice purchased during the year 1990 by Food Corporation of India in Kumaon, Bareilly and Moradabad divisions in Uttar Pradesh;

(b) if so, the details thereof;

(c) whether the rice purchased at these places was of very inferior quality and the broken pieces of rice therein far exceeded the limit prescribed for them; and

(d) the action being taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) and (b) During 1990, while no complaint from Moradabad Division was received, six complaints from Bareilly and Kumaon Divisions about the quality and quantity of rice purchased by FCI were, however, received. Details are given in the enclosed statement.

(c) and (d) On surprise inspection, some of the purchased rice stocks were found to contain certain refractions including broken exceeding the permissible limits under uniform specifications. Appropriate action is being taken against the FCI officials found at fault.

STATEMENT

Showing Details of Complaints of quality and quantity of Rice purchased in Kumaon, Bareilly and Moradabad Divisions during the year, 1990

<i>Sl. No.</i>	<i>Source of the complaint and date</i>	<i>Brief subject of the complaint</i>
1	2	3

1. Shri Harinder Pal Singh of Haldwani dated 4-8-90 addressed to Prime Minister with copy to CVO. Regarding purchase of substandard rice in Kitcha/Nainital.